

[Shri P.R. Dasmunsi]

I think, it is a fit matter for privilege. Therefore, I request you to take a decision from your own wisdom to protect the honour of the House. It is casting an aspersion on the entire House.

SHRI NIRMAL KANTI CHATTERJEE : The Leader of the Opposition should either confirm or deny the contents of that statement.

MR. SPEAKER : I have received the privilege notice not only from Shri P.R. Dasmunsi but also from Shri P.M. Sayeed and Shri A.C. Jos. We have asked for the comments from the former Secretary-General as well as the Editor of the *Jansatta*. I am waiting for their comments. As soon as I get the comments from the newspaper concerned, I will take a view on this.

The same case stands for the notice received from Prof. (Shrimati) Rita Verma. I have asked for a report from the Ministry of Home Affairs. That is the usual practice. As soon as I receive the report, I will take a decision in the matter.

...(interruptions)

[Translation]

SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA : Mr. Speaker, Sir, Sardar Sarovar is the life line for people of Gujarat. I would like to speak on this issue during zero hour.

[English]

MR. SPEAKER : I do not remember it. I will check up about this case.

...(Interruptions)

MR. SPEAKER : Shri Nitish Kumar happens to be a Presiding Officer. I have to give him the chance first. Then, I will come to you.

12.14 hrs.

[Translation]

RE : TRAIN DACOITIES IN BIHAR

SHRI NITISH KUMAR (Barh) : Mr. Speaker, Sir, only last week we had a decision in the House regarding a train dacoity in Bihar. The Minister of Railways was present in the House at that time but he did not say anything. After that, the incidents of train dacoities are going on. A dacoity was committed during day time on the border of Bihar and Uttar Pradesh. prior to this, a train dacoity had been committed on the Moqama-Barauni route about which the

Chief Minister had given a statement that some policemen involved in that train dacoity. If policeman were involved than what is going on in Bihar? Mr. Speaker, Sir, if we do not raise our voice in the House, where else can we do so...(Interruptions) I have not said anything against any particular person. Please listen to me. Mr. Speaker, Sir, I request you to give a chance to Shri Ram Kripal Yadav also to speak. The law and order situation is deteriorating there. The Chief Minister is saying all this in the Assembly and not outside. That the policemen are involved in train dacoity. How the people are living there, we can just imagine? Who will protect the innocent people? It is insecure to travel by train. The lives of people are no larger safe there. Such incidents have become the way life there. The Policemen are behind there dacoities, the Chief Minister himself has levelled this allegation. Recently M.P. from Monghyr while commenting on the dacoity committed in his area, stated that person involved in the dacoity had the patronage of a Minister. Ministers are harbouring unsocial element, the Chief Minister is levelling allegations and the dacoities are continuing unabated. Mr. Speaker, Sir, the Minister of Railways is present here. He had given a statement outside the House about the train operating in Bihar. The position regarding law and order there and the safety of lives of the travellers. I urge upon you to hold a full fledged decision on this issue in this House.

[English]

MR. SPEAKER : I have received a number of letters on this.

[Translation]

SHRI NITISH KUMAR : Security arrangements should be made. People are being killed in train dacoities and such a situation has arisen now that not only goods and valuables are being looted by the dacoits but women are also being insulted...(Interruptions)

SHRI LALMUNI CHAUBEY (Buxar) : Mr. Speaker, Sir, dacoits are looting the people in the trains in broad daylight...(Interruption)

[English]

MR. SPEAKER : I have not allowed you. That is not the way.

...(Interruptions)

MR. SPEAKER : I have given the floor to Shri Nitish Kumar.

Shri Nitish Kumar, would you please conclude now? Please conclude.

...(Interruptions)

[Translation]

SHRI NITISH KUMAR : Mr. Speaker, Sir, whatever the Minister of Railways may have stated outside the House about the operation of trains, the situation in Bihar is still very bad in view of dacoities. Train operations are being sabotaged. Trains are derailed by removing fish-plates. I would like to ask the Minister of Railways to make a statement on the situation prevalent in Bihar.

[English]

MR. SPEAKER : I think it is enough

...(Interruptions)

[Translation]

SHRI NITISH KUMAR : The Minister of Home Affairs visited Patna recently. What he said about the law and order situation in Bihar makes it amply clear that there is no such thing as law and order in Bihar. Lawlessness is there. People have lost their peace of mind.

[English]

MR. SPEAKER : Shri Nitish Kumar, do you want to take the whole one hour time for yourself?

...(Interruptions)

MR. SPEAKER : Please have mercy on others. Please share the time with others.

...(Interruptions)

[Translation]

SHRI NITISH KUMAR : Hence, I would urge upon you to hold a discussion in this House on this subject. The Minister for Railways should make a statement in the House so that Factual position may be known...(Interruptions)

[English]

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, this is about a train dacoity. Amidst gloom there is glory as well. One of the newspapers have reported that one of the police officers of Delhi who was travelling in the train had been killed following an encounter with the dacoits...(Interruptions) Though he was not a personnel of the Railway Protection Force, yet he protected the railway passengers and displayed exemplary bravery. So, I would request the hon. Railway Minister to look into the matter and reward his family...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumum) : The House should pay homage to that person.

MR. SPEAKER : I have no official information about this and so, I cannot do that now.

...(Interruptions)

MR. SPEAKER : Unless I have an official information, I cannot do it.

...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : In the context of all these...

...(Interruptions)

MR. SPEAKER : Yes, Shri Paswan please.

...(Interruptions)

MR. SPEAKER : Please listen to him. He is answering now.

[Translation]

SHRI LALMUNI CHAUBEY : Mr. Speaker, Sir, this House is probably not fully aware what is happening in Bihar.

...(Interruptions)*

[English]

MR. SPEAKER : Nothing is going on record.

...(Interruptions)

MR. SPEAKER : Let the television cameras be put off.

[Translation]

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, Sir, you have allowed Shri Nitish Kumar to raise the matter regarding dacoities being committed in trains in Bihar...(Interruptions)*

[English]

MR. SPEAKER : The leader of the opposition is on his legs. Please listen to him.

[Translation]

SHRI ATAL BIHARI VAJPAYEE : Mr. Speaker, I agree that business of the House should be conducted in systematic manner. You allowed Shri Nitish Kumar to raise the matter regarding train dacoities in Bihar. One or two members spoke in support. Shri Chaubey spoke on this issue. The Railway Minister is present here. He is not breaking his silence.

*Not Recorded.

[Translation]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Mr. Speaker, Sir, lawlessness and anarchy in Bihar... (Interruptions)

SHRI NITISH KUMAR : Mr. Speaker, Sir, I have become victims, I was going to conclude... (Interruptions)

[English]

MR. SPEAKER : Please wind up, Shri Nitish Kumar. You cannot take one hour for this. Other Members of Parliament also want to raise their issues.

SHRI NITISH KUMAR : I was on my last point, Sir, please allow me. Be generous to me and allow me.

MR. SPEAKER : Allowing for half-an-hour is being too generous.

SHRI NITISH KUMAR : Please allow me to conclude my point.

...(Interruptions)

[Translation]

Mr. Speaker, Sir, the situation has taken such a turn in Bihar that on one hand dacoities are being committed in trains and on the other hand, the Chief Minister of Bihar has levelled allegations on the police in the Assembly. He has even gone to the extent of saying that the C.A.G. and A.G. of Bihar should be arrested. Mr. Speaker, Sir, such is the situation in Bihar. You are the custodians of the House. Constitutional machinery has broken down. Hence I would like to request you to direct the Government to make a statement in the House.

12.23 hrs.

[MR DEPUTY-SPEAKER in the Chair]

[English]

MR. DEPUTY-SPEAKER : Please sit down. Please listen to me gentlemen.

...(Interruptions)

[Translation]

SHRI RAJIV PRATAP RUDY (Chhapra) : Mr. Deputy-Speaker, Sir, I have also given a notice on this subject... (Interruptions)

SHRI SHATRUGHAN PRASAD SINGH (Ballia) (Bihar) : Mr. Deputy-Speaker, Sir, I would like to speak on this matter.

...(Interruptions)

MR. DEPUTY-SPEAKER : All right, please sit down. I allow you... (Interruptions)

MR. DEPUTY-SPEAKER : I will allow you.

...(Interruptions)

MR. DEPUTY-SPEAKER : I'll allow you. All right. Please sit down.

...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Will you allow me to say something.

...(Interruptions)

SHRI SANAT MEHTA (Surendra Nagar) : I have taken the permission of the Speaker. He had asked me to raise this very important point after the Question Hour. After Question Hour 25 minutes have already passed and I have been standing without uttering a single word.

MR. DEPUTY-SPEAKER : Hon. Member, will you please listen to me?

SHRI SANAT MEHTA : I did not speak a single word because I wanted to honour the Speaker. But anybody who speaks loudly is allowed.

[Translation]

MR. DEPUTY-SPEAKER : I will allow you. Now you may sit down.

[English]

SHRI SANAT MEHTA : I am not going to speak.

MR. DEPUTY-SPEAKER : Please sit down.

SHRI SANAT MEHTA : No, I will not sit down, Sir.

MR. DEPUTY-SPEAKER : Please cooperate with me.

SHRI SANAT MEHTA : How can I cooperate, Sir? I had taken the permission of the Speaker.

MR. DEPUTY-SPEAKER : Still, I request you to sit down.

SHRI SANAT MEHTA : I am not speaking... (Interruptions)... All of us, the Members of Parliament from Gujarat, had gone to the chamber of the Speaker.

MR. DEPUTY-SPEAKER : Please sit down now.

...(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : This is my request to you that when I am standing, all of you should take your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER : I may let you know that 51 members have given their names for Zero Hour. Train issue has been raised. There are one or two M.Ps, who have given their notices and who will make their respective submissions. You people should listen them. After that I would request the hon'ble Railway Minister to reply their points.

SRHI SATYA PAL JAIN (Chandigarh) : Mr. Deputy-Speaker, Sir, yesterday the Kalka Mail starting from Kalka, Chandigarh was looted near Mughalsarai railway station. While encountering the dacoits, Mr. Abhay Kumar, an Inspector of Delhi Police was brutally killed. He is survived by his three children who are Eight years, six years and four years old respectively and whose photographs have appeared today in the newspapers.

Mr. Deputy-Speaker, Sir, only two or three days ago the North East Express was also looted at this very place. Mahanagar Express was also looted and a few coaches of Poorva Express where derailed...(Interruptions)

MR. DEPUTY-SPEAKER : Please, be brief.

[English]

SHRI SATYA PAL JAIN : I will not take more than a minute.

[Translation]

The train was stopped and the ladies were taken to the nearby jungle where they were raped. This incident was kept secret so that it does not come to the knowledge of the public.

I want to make only three submissions. My first point is as to who is responsible for the safety of the passengers travelling in the trains—the local police or Railway Police? Secondly, there was no security arrangement in such an important train. This Inspector was alone and he was killed while fighting with the robbers. He got seriously injured but he did not get either any first aid or medical treatment till Buxar railway station came. Had he got timely medical treatment, his life could have been saved.

I want a statement from the Railway Minister in this respect. The Chief Minister of Bihar, Shri Laloo Prasad Yadav is saying that Shri Ram Vilas Paswan is behind every incident as he wants to defame time. The colleagues of Shri Ram Vilas Paswan are saying that such incidents are taking place at the behest of Laloo Prasad Yadav as

he wants to defame us. Politics is a different things. You may fight political battle as much as you can but, please, ensure the safety of the passengers...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please sit down, now.

...(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : About the railways.

...(Interruptions)

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnia) : Mr. Deputy-Speaker, Sir, let me also speak.

MR. DEPUTY-SPEAKER : Your notice is not about the railways. I will allow you later.

...(Interruptions)

MR. DEPUTY-SPEAKER : Yours is not about the Railways. Your notice is about the atrocities on Scheduled Castes.

...(Interruptions)

MR. DEPUTY-SPEAKER : There are three more names with me who want to speak on the railway accident.

...(Interruptions)

MR. DEPUTY-SPEAKER : Your name in there. I will allow you later.

...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Shri N.K. Premchandran.

SHRI N.K. PREMCHANDRAN (Quilon) : Mr. Deputy-Speaker, thank you very much for giving me the opportunity to express my views...(Interruptions)

MR. DEPUTY-SPEAKER : Let him speak now, gentlemen.

...(Interruptions)

SHRI N.K. PREMCHANDRAN : Mr. Deputy-Speaker, this is a matter of great concern to the entire House because it has already been pointed out that 177 incidents of dacoities have been reported. I would also like to highlight to the House that during the last two months the Alleppey-Bokaro Express which was bound to Alleppey had been looted twice. This type of incidents are happening not only in Bihar, but they are happening in so many long

[Shri N.K. Premchandran]

running express trains, especially the Kerala Express and the Mangla Express. These trains which are bound to Thiruvananthapuram in Kerala have been looted frequently. Therefore, train passengers are facing a dangerous situation in the trains.

I would urge upon the hon. Minister of Railways to take immediate steps and measures to check this trend. I would also urge the hon. Minister to Railways to take urgent steps so as to ensure the safety of life and properties of the passengers in the trains.

MR. DEPUTY-SPEAKER : Please conclude.

SHRI N.K. PREMCHANDRAN : I would also express my great concern regarding the day-before-yesterday's incident where one Sub-Inspector of Delhi Police who was in charge of checking the looting, has been brutally killed. This type of incidents have been going on. The long running trains which are bound to the southern parts of the country are the most severely affected.

Once again, I urge upon the hon. Minister of Railways to take immediate measures to check looting and dacoity and to save the life and property of the train passengers.

[Translation]

SHRI RAJIV PRATAP RUDY : Mr. Deputy-Speaker, Sir, the matter pertaining to Railways or train dacoities assumes significance not only in view of the fact that people travel only in the state of Bihar. People from all over the country be it Assam or North East region or any other part of the country travel in the trains. People travelling in the trains belong not only to one state, rather they belong to the entire country. In Bihar, during the last six months, more than 177 incidents of train dacoities have taken place but the Chief Minister of Bihar says that these dacoities are taking place at the behest of police force which is basically meant for the railway security. A few days ago, our hon'ble Home Minister visited the state and he also expressed the views that there is no law and order in the state.

MR. DEPUTY-SPEAKER : Already it has been said. Now please don't repeat it.

SHRI RAJIV PRATAP RUDY : The Railway Minister is sitting over here. On the one hand he has got Railway Protection Force which says that they are responsible only for the security of the railway property. On the other hand, it is the responsibility the Railway Police to provide safety to the railway passengers. The incidents of train dacoities and murders which are taking place in Bihar...*(Interruptions)* Once I was travelling in Mahananda Express, where I had a very bad experience. I would say only this much that at least the matter should be investigated. In Mahananda Express alone, such incidents have taken place more than

332 times in the last one year. The State Government would have to own equal responsibility for such incidents. The police force under the State Government is equally responsible and their Boss is the Chief Minister of Bihar...*(Interruptions)* This is due to the personal rivalry between him and Shri Ram Vilas Paswan...*(Interruptions)*

SHRI RAM KRIPAL YADAV (Patna) : Those Bosses are sitting over here.

SHRI RAJIV PRATAP RUDY : Due to their rivalry, the people of our state are suffering and the law and order situation is deteriorating in the entire state. I want to know that when Union Home Minister visited the state of Bihar...*(Interruptions)* I would like to request the Government that in such a situation, the State Government should be dismissed. *(Interruptions)* This Government should be dismissed. Thousands of people are being killed there, therefore, this Government should not be allowed to continue any more.

LT. GENERAL SHRI PRAKASH MANI TRIPATHI (Deoria) : Most of the points have been covered...*(Interruptions)*.

MR. DEPUTY-SPEAKER : I will call you but let the railway's matter conclude.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : This is a question of Bihar.

MR. DEPUTY-SPEAKER : Right now we are discussing of the railway's matter, nor matters pertaining to Bihar.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I have given my notice on the same subject.

MR. DEPUTY-SPEAKER : Yes, I know, Please sit down.

LT. GENERAL SHRI PRAKASH MANI TRIPATHI : These incidents have taken place only in a particular region during the last five-seven days. It is very easy to blame the Railway Minister for such incidents but the Railways have got such a huge protection force and apart that there is local police. What for they are there? Number of such incidents in Bihar has gone up very high during the last one or two months. I would request you not to discuss any more the mutual conflicts going on between the Railway Minister and the Chief Minister, rather you should let us know as to what action has been taken to prevent the recurrence of such incidents in view of the fact that such incidents in the running train are taking place only in a particular region...*(Interruptions)*

MR. DEPUTY-SPEAKER : I will allow you only on your subject.

SHRI SHATRUGHAN PRASAD SINGH : I also want to speak on the same subject. If you change the laws in the railways, the killings will stop. Unless and until the R.P.F., C.R.P.F. remains a part of the railways, such incidents will continue. So, please change it.

MR. DEPUTY-SPEAKER : You have made your point.

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr. Deputy-Speaker, Sir, I share the feelings of the hon'ble members who have expressed their concern over the increasing crimes in the railways.

Today the hon'ble members have referred to an incident in which Shri Abhay Kumar, a Delhi Police Inspector, was killed while encountering the train dacoits bravely. Today, in the morning, I went to meet his family members in R.K. Puram. His body was brought there at 9 a.m. He is survived by his three children, his wife and father. Shri Vakeel Singh. The condition of his wife was very bad. She was not in a position to utter even a single word. Whatever condolence we may express for his grief stricken family, it is not going to cover the loss they have suffered. Whatever award we may give him for the gallantry he has shown, is not going to fill-up his gap in his family. We will give all possible help to his family. We will ask the Government to confer upon him a gallantry award. I am not aware whether the occurrence of this tragic incident is concerned with the Railways or not but I, or a Railway Minister, have decided to extend them a financial help of Rs. two lakh...*(Interruptions)* why don't you people listen me, why are you interrupting me everytime? I have decided to give his family a financial help of Rs. two lakh. His wife is graduate but, as of now, she is not in a condition to say anything. Whenever she likes and comes back to her normal routine, we will do something to give her a class three job in the Railways. We have done this much.

SHRI BRAHAMANAND MANDAL (Monghyr) : What are you doing for other persons killed in trains.

MR. DEPUTY-SPEAKER : You may sit down. He is elaborating.

SHRI RAM VILAS PASWAN : You should listen me first. I can speak more loudly than him. I have more knowledge than you but everything has got a limit.

SHRI BRAHAMANAND MANDAL : Earlier to this incident, four persons were killed including a railway employee but you did not speak a word, not to speak of making any statement thereon. But when a police personnel has been killed, you are making a statement here.

SHRI RAM VILAS PASWAN : If anybody is killed, I will

regret it. But as I told you Shri Abhay Kumar was going to Calcutta. Had he turned a blind eye, he would not have been killed. There were eight to ten criminals. He dared them and killed one of them with his revolver, another was seriously injured and now he is in a critical condition. The criminals were eight to ten in number which is why the Inspector was killed. It is, therefore, not justified to compare everyone with him.

SHRI BRAHAMANAND MANDAL : The other persons were also killed while protecting their ladies and children.

SHRI RAM VILAS PASWAN : Such incidents taking place in the railways are a matter of concern for all of us. When such incidents do take place, people do not understand the things, rather they raise their fingers at the Ministry of Railways. They hold the Ministry of Railways responsible for such incidents. I have said in my Budget speech and I am saying it again that there are two kind of forces in the Railways one is Railway Protection Force and another is Government Railway Police. It is the duty of the R.P.F. to provide security to the railway property and boggy standing in the Yards. We have got a federal structure and our railway lines cover upto 26000 km. which is guarded by the G.R.P. We share only fifty percent expenditure incurring on G.R.P., rest is borne by the State Governments.

One hon'ble member said that why don't you enact national law in such a situation, I want to let him know that we are in a State of helplessness. For the first time since Independence we held a 3 days meeting with the officials of D.G.P., R.P.F., K.D.G. and Railway Board. We sent our officials to Bihar also. There are four states where such incidents do take place. It is not for the first time that such incidents have taken place in 1996. Such incidents took place on earlier occasions also. In 1995, Bihar had witnessed 136 such incidents of dacoity and train robbery. This time these incidents total 145. Maharashtra had witnessed 35 incidents of dacoity and robbery in 1995 but this time the number has gone up to 144. In Uttar Pradesh, the number of these incidents were 67 in 1995 where ever this time it the number has gone up to 82. It was 111 in West Bengal in 1995, this time it is 102. Therefore it is not that such incidents have taken place for the first time. Such incidents take place every year...*(Interruptions)* You should first listen to me. This House is the Supreme. Mr. Deputy-Speaker, Sir, we have held meetings in this respect.

The Railway Police works under the State Government, even their C.R. is not written by the Railway officials. We have given certain suggestions in respect of their character roll. When a railway officer goes to some other office of Ministry on deputation, his C.R. is filled which

[Shri Ram Vilas Paswan]

reflects his performance. If he has done good job, he is given good remarks but if he has a poor record, he is given bad entry in his C.R. But even this much authority has not been given to the Railways. The officer or a police officer who is considered bad is sent to the Railways. Another thing is that the Railways have not got any effective measures to discipline such officers who join the railways. I have also come to know that other police personnel were also deputed in the same train but it is yet to be known as to what were they doing at the time when the Delhi police officer was battling the robbers in which he sacrificed his life...*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Ram Vilasji, just a minute, please. You may go in detail while giving replies to Rail Budget. This is Zero Hour. *(Interruptions)*

SHRI RAM VILAS PASWAN : I have said in my speech that the Parliament is the Supreme body and I, through this House, want to let the people of this country know that we have got a federal structure in which the Railways are helpless. Law and Order is a state subject but in case some body wants to bring in any change therein, I, as the Minister of Railways, would welcome the proposal. The Leader of opposition and all the hon'ble members are sitting in this August House. Now I have spoken on the R.P.F.

[English]

SHRI SAT MAHAJAN (Kangra) : Let the Home Minister speak on it...*(Interruptions)*

[Translation]

SHRI RAM VILAS PASWAN : Under the existing Act, we cannot consider the matter of R.P.F. as a matter of Union List...*(Interruptions)*

[English]

MR. DEPUTY-SPEAKER : Please conclude now.

[Translation]

SHRI RAM VILAS PASWAN : It is all right that you are always crying Bihar, Bihar but there are other states also where such incidents have taken place which should also be taken into consideration...*(Interruptions)*

[English]

MR. DEPUTY-SPEAKER : Let me say a few words. Please sit down.

[Translation]

Will you allow me to say a few words?

...*(Interruptions)*

[English]

MR. DEPUTY-SPEAKER : Nothing is going on record.

...*(Interruptions)**

MR. DEPUTY-SPEAKER : Shri Mandal, will you allow me to speak? Shri Mandal, please sit down. What is this? Please sit down.

...*(Interruptions)*

[Translation]

MR. DEPUTY-SPEAKER : I have listened his reply.

...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please, I have listened his reply. The Chief Minister of Bihar is saying that it is not his job, the police is behind it. The Minister of Railways says that he is not to be held responsible for it? The Home Minister is sitting over here. At least someone should take note of it?

[English]

The Government should take note of it.

...*(Interruptions)*

[Translation]

MR. DEPUTY-SPEAKER : Yes, Jenaji, please give your replies.

...*(Interruptions)*

[English]

MR. DEPUTY-SPEAKER : Please listen to the Minister. Let Shri Jena reply. Please sit down.

...*(Interruptions)*

[Translation]

MR. DEPUTY-SPEAKER : Please, this is a sensitive issue. I do respect your feelings but this is a sensitive issue.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Mr. Deputy-Speaker, Sir...*(Interruptions)*

SHRI NITISH KUMAR : Sir, the Home Minister is sitting here. Let the Home Minister reply. He is responsible ...*(Interruptions)*

*Not Recorded.

MR. DEPUTY-SPEAKER : Please sit down.

...(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Let the hon. Minister speak. Listen to him.

...(Interruptions)

[Translation]

SHRI RAJIV PRATAP RUDI : If it is the responsibility of the states then the Home Minister should give his reply. The Home Minister has said that it is the responsibility of the States then he should reply.

...(Interruptions)

MR. DEPUTY-SPEAKER : At least listen him.

...(Interruptions)

[English]

SHRI NITISH KUMAR : Allow me for a moment.

[Translation]

MR. DEPUTY-SPEAKER : Nitishji, please sit down. You have already taken enough time.

...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please sit down.

...(Interruptions)

MR. DEPUTY-SPEAKER : What do you say? I am not allowing him.

...(Interruptions)

12.46 hrs.

At this stage, Shri Sanat Mehta and some other hon. Members came and stood on the floor near the table.

MR. DEPUTY-SPEAKER : Please go to your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

...(Interruptions)*

MR. DEPUTY-SPEAKER : I will allow you, provided you allow me.

...(Interruptions)

MR. DEPUTY-SPEAKER : Yes, I will allow you. For these 45 minutes, the House has not been in order. You please go to your seats. Then only the proceedings can be taken up.

...(Interruptions)

MR. DEPUTY-SPEAKER : All right, nothing will go on record.

...(Interruptions)*

MR. DEPUTY-SPEAKER : Who is denying it?

...(Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record.

...(Interruptions)*

12.47 hrs.

At this stage, Shri Sanat Mehta and some other hon. Members went back to their seats.

...(Interruptions)

MR. DEPUTY-SPEAKER : Shri Jena will speak first. After that, I will allow you.

...(Interruptions)

MR. DEPUTY-SPEAKER : Yes, the hon. Minister of Parliamentary Affairs, Shri Srikanta Jena will speak. Please take your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER : Only Shri Srikanta Jena will speak.

...(Interruptions)

SHRI SRIKANTA JENA : I am fully concerned about that. The Minister of Railways has already responded to the Members and the hon. Members have made some remarks. But I do not take those remarks seriously. But the remark from the Chair is about the Chief Minister of Bihar. What the Chief Minister of Bihar has said, has not come to your notice. If you have ascertained that, then that is a different matter altogether. Therefore, on behalf of the Government...(Interruptions)

MR. DEPUTY-SPEAKER : I have been told here in the House.

SHRI SRIKANTA JENA : No, Sir.

MR. DEPUTY-SPEAKER : All right, give me the facts. I will go through the facts.

...(Interruptions)

SHRI SRIKANTA JENA : I only, with all responsibility, want to submit, Sir, that the Government...(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down.

...(Interruptions)

SHRI PRAMOD MAHAJAN (Mumbai-North-East) : Just now he has said...(Interruptions)

SHRI SRIKANTA JENA : No.

SHRI PRAMOD MAHAJAN : He has said it.

SHRI SRIKANTA JENA : What did he say? ... (Interruptions)

[Translation]

SHRI LALMUNI CHAUBEY : Sir, at least some order should be maintained in the House. The Home Minister is sitting in the House.

...(Interruptions)

[English]

SHRI SRIKANTA JENA : What did he say? (Interruptions). Do not try to mislead the House. ... (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : We shall not allow that thing to happen...(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down.

...(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Let this issue be clarified. Please sit down.

...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : We can also teach one or two lessons...(Interruptions)

SHRI SRIKANTA JENA : What are you talking? (Interruptions). Try to behave yourself. (Interruptions). Let the House be brought to order...(Interruptions)

MR. DEPUTY-SPEAKER : What are you talking? This Member has said something.

...(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : One hon'ble Member has committed the contempt of the chair.

[English]

This is what he has said. I will think over it. I will think over your remarks.

...(Interruptions)

SHRI SRIKANTA JENA : If anybody has...(Interruptions)

12.52 hrs.

At this stage, Prof. Prem Singh Chandumajra and some other hon. Members came and stood on the floor near the Table.

MR. DEPUTY-SPEAKER : Please go back to your seat.

...(Interruptions)

12.53 hrs.

At this stage, Prof. Prem Singh Chandumajra and some other hon. Members went back to their seats.

...(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : You may sit down. Sh. Chandra Shekharji wants to say something...(Interruptions)

SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA (Junagarh) : He should say 'sorry to Hon'ble Deputy-Speaker...(Interruptions)

[English]

SHRI CHANDRA SHEKHAR (Ballia) : Mr. Deputy-Speaker, Sir, what has happened in the House is very unfortunate. I shall request the Treasury Benches that they should keep in mind that whoever is there in the Chair, the respect of the Chair has to be maintained, if this House has to remain.

The remarks made by some Member from the other side are not only very unfortunate but also most condemnable. I tell you that I have also heard the remark made by the Deputy-Speaker. I think, there was nothing like casting aspersions on the conduct of the Chief Minister. What he has said is that the Chief Minister says that it is not his responsibility and the Railway Minister says that it is not his responsibility; so, whose responsibility is it? ... (Interruptions). I do not need anybody's help at this moment at least. So, this remark should have been taken in that spirit.

Mr. Deputy-Speaker, there was nothing wrong in your statement, but it smelt of something that you are—I cannot say 'casting aspersions'—not approving the conduct of the Chief Minister. So, whatever that might have been there was nothing unparliamentary or objectionable. If such an impression has been created, I think it has been created because of the friends on the other side being over-sensitive to this matter. They should not have been over-sensitive. The only thing I will say is that the statement of the Chief Minister is known only through the newspapers though the proper thing will be that it should be verified from the Chief Minister whether he had made such a statement...*(Interruptions)*

SHRI NITISH KUMAR : He has stated in the Bihar Assembly that his policemen...*(Interruptions)*

SHRI CHANDRA SHEKHAR : If he has said so in the Bihar Assembly, then there is nothing objectionable in the remark made by the Deputy-Speaker...*(Interruptions)*. But on this point, we should not lose our tempers and create a scene. That is what I will say. Mr. Deputy-Speaker, if you are in the knowledge that has been the statement of the Chief Minister made in the Assembly...*(Interruptions)*

MR. DEPUTY-SPEAKER : Yes, it was made in the Assembly. It has appeared in the Press.

SHRI CHANDRA SHEKHAR : It is very unfortunate and Members should not get sensitive about it because Deputy-Speaker has also some duty to discharge. We should not lose temper and create a scene in this House. This is my humble request...*(Interruptions)*

SHRI PRAMOTHES MUKHERJEE (Berhampore) (WB) : Should we be guided by the Press?

MR. DEPUTY-SPEAKER : I request the gentleman to please withdraw his words.

[Translation]

SHRI ANIL KUMAR YADAV (Khagaria) : Mr. Deputy-Speaker, Sir, I have said nothing like that.

MR. DEPUTY-SPEAKER : O.K. It is all right.

[English]

SHRI SRIKANTA JENA : Mr. Deputy-Speaker, I could not complete my submission. Hon. Chandra Shekharji has rightly said. This is a very sensitive matter so far as the dacoity in the train is concerned and three or four hon. Members expressed their views. The way the Minister of Railways has responded, he has said everything. He has also expressed his predicament so far as the Railway Ministry and RPF's role were concerned. He has appealed to all political party leaders also. What to do of this federal structure? We have also to take care of this. It is not the

only State, the dacoities are taking place in different parts of the country. So, we have to take care of this also. That is why, this matter should not be politicised. That is my only submission. If some Members...*(Interruptions)*. Let me complete, Shri Nitish Kumar.

SHRI NITISH KUMAR : We are not politicising the whole issue...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down.

...*(Interruptions)*

SHRI SRIKANTA JENA : You Members cannot take the entire House to ransom. This is not the way...*(Interruptions)*

[Translation]

SHRI LALMUNI CHAUBEY : The Railway Minister has said that it is the responsibility of the state...*(Interruptions)*. There are frictions between him and the Chief Minister of Bihar...*(Interruptions)* He has said that it is not their guard who is posted there *(interruptions)* When he says that he is not responsible for it then who is to be responsible for such incidents.

[English]

SHRI SRIKANTA JENA : My only submission was that if the Chief Minister has made any statement on the floor of the Assembly, in what context he has made it if at all he has said it, it should be verified before any comment comes from the Chair. That was my only submission.

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I want to say something about the just concluded discussion.

MR. DEPUTY-SPEAKER : You leave that and speak on your point.

...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please speak on your subject.

SHRI RAJIV PRATAP RUDY : Mr. Deputy-Speaker, Sir, I have not got the reply to my points.

13.00 hrs.

[English]

SHRI SHARAD PAWAR (Baramati) : Mr. Deputy-Speaker, Sir, the Members of Parliament from Gujarat have met the hon. Speaker and the hon. Speaker said that one representative from the Congress Party would be allowed and one representative from the Bharatiya Janata Party would also be given a chance to speak.

MR. DEPUTY-SPEAKER : Surely I will allow him.

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Mr. Deputy-Speaker, Sir, just now the whole House was discussing the Bihar issue. According to the information made available by the C.B.I. to the different newspapers today, ten main criminal gangs have been snaild. The names of the people who had given them patronage have appeared in the list. Who are Suraj Bhan, Anant Singh and Shukla...(Interruptions)

MR. DEPUTY-SPEAKER : I am Suraj Bhan.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Who are Hidayat Khan, Anil Sharma, Surendra Bengali, Bhutkun Shukla, Sunil Pandeya, Sanjay Singh and Tikkar Singh ... (Interruptions)

MR. DEPUTY-SPEAKER : You please come to your point. You were to speak on the atrocities committed on the people of Scheduled Caste.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Who Ram Lakhan Singh of Begu Sarai. Who are Brij Bihari and Syed Shahabuddin. Everything has been given therein. 90 percent people were involved in the criminal activities. He has given a statement as to who was behind the cases of theft. The report on it has been submitted but unfortunately the crime rate is increasing day by day. They possess all sorts of weapons and thus police cannot fight back them. The report mentions about ten main gangs...(Interruptions)

MR. DEPUTY-SPEAKER : Please be brief.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : A dacoity was committed in Mukama. The same situation prevails in north east also. I would like to raise the issue of Bihar...(Interruptions)

MR. DEPUTY-SPEAKER : You have not spoken a single word on the notice given by you. Your notice was about the atrocities being committed on SC/STs in Bihar and you have not spoken about it.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I am speaking on that only.

MR. DEPUTY-SPEAKER : So far you have not spoken on it.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I was saying that the deteriorating law and order situation in Bihar is due to...(Interruptions) Information should be provided about Ram Lakhan Singh and he should be interrogated. The officers of CRPF have made a statement that...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Mr. Ranjan, again you are elaborating it unnecessarily. The subject which you have given is 'atrocities on Dalits in Bihar, but you are not speaking a word about it.

[Translation]

You have not even mentioned the word dalit. You are not speaking anything on the subject mentioned in your notice.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Which subject?

MR. DEPUTY-SPEAKER : Your subject is Atrocities on dalits in Bihar.

...(Interruptions)

MR. DEPUTY-SPEAKER : You are not even aware of the subject mentioned in the notice given by you. I have received your notice on 'Atrocities on dalits in Bihar.

...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : I am sorry. Please sit down. You are not speaking on your subject.

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I have given notice on Bihar.

MR. DEPUTY-SPEAKER : Yes, It is about Atrocities on dalits in Bihar.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I am telling ablut that only.

MR. DEPUTY-SPEAKER : You have not touched the subject at all.

...(Interruptions)

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : From train dacoity to...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : I am not allowing you. It will not go on record.

...(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Sanat Mehta.

...(Interruptions)

*Not Recorded.

SHRI SANAT MEHTA : Mr. Deputy-Speaker, Sir, he is not allowing me to speak...(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : You have not spoken even a word on dalits.

(Interruptions)

MR. DEPUTY-SPEAKER : All right, it may be in the newspaper.

(Interruptions)

MR. DEPUTY-SPEAKER : You have mentioned that. You are not speaking on the subject given by you. What can I do? Please sit down.

(Interruptions)

MR. DEPUTY SPEAKAR : What can I do, you are not speaking on the subject given by you.

(Interruptions)

MR. DEPUTY-SPEAKER : Your notice is about dalits and not on Bihar.

(Interruptions)

MR. DEPUTY-SPEAKER : You have not used the word dalit at all.

(Interruptions)

MR. DEPUTY-SPEAKER : Will you take up your subject after one hour.

[English]

MR. DEPUTY-SPEAKER : I am sorry; I cannot allow you.

(Interruptions)*

[Translation]

MR. DEPUTY-SPEAKER : Whatever you are speaking is not going on record.

(Interruptions)

MR. DEPUTY-SPEAKER : It is upto you. You can do as you wish.

(Interruptions)*

MR. DEPUTY-SPEAKER : You are wasting the time of the House. I am not allowing you.

[English]

SHRI SANAT MEHTA : Mr. Deputy-Speaker, Sir a very important development has taken place due to the decision of the Supreme Court...(Interruptions)

MR. DEPUTY-SPEAKER : Please allow him to speak. I have allowed him. Please, you also allow him.

(Interruptions)

MR. DEPUTY-SPEAKER : Will you please take your seat?

(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : You are wasting the time of the House but I am not allowing you.

(Interruptions)

MR. DEPUTY-SPEAKER : Will you sit down or not?

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Why do you not allow him?

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I am staging a walk-out.

MR. DEPUTY-SPEAKER : I have heard this from you umpteen times. You may do so.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Will you please sit down now ? Shri Sanat Mehta may speak.

SHRI SANAT MEHTA : Sir, he should allow me to speak...(Interruptions)

MR. DEPUTY-SPEAKER : Will you allow the House to function ? You are going beyond a limit.

[Translation]

I will request the hon. Minister of Parliamentary Affairs that he should keep a check on his M.Ps.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Whatever he says not go on record.

(Interruptions)*

*Not Recorded.